

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/702/IB/2017
NAME OF THE PETITIONER(S) : JDA CONSULTANCY SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

ORDER

Matter is called. No representation on behalf of both the parties. However, a memo is placed on record that shows that the parties have sought adjournment. At request, time is enlarged. Put up on 22.01.2018 at 10.30 A.M.

sd /
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk